List of documents Produced by

PLAINTIFF
DEFENDANT

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(Order XIII Rule 1 of the order of Civil Procedure, Form prescribed by the High Court in the Court of

Suit No._____ of 2002

_____ Plaintiff

Versus

_____ Defendant

List of documents produced with the plaint (or at first hearing on behalf of the Plaintiff or defendant).

1	2	3	4		5
S.No.	Description and date If any	That the document is intended to prove	What become of the document		Remarks
			Brought the record the exhibit mark put on the document	If rejected date of return party & signature of party or pleader to whom document was returned.	through Advocate Signature of part or plead procedure